

**Annexure-1**

Name of the corporate debtor: Goodwin Packpet Private Limited  
 Date of commencement of liquidation: 11<sup>th</sup> January 2020  
 List of stakeholders as on: 8<sup>th</sup> June 2022

**List of secured financial creditors**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No.        | Details of claim received |                | Details of claim admitted |  |                                     |  |                              |                             | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |  |
|---------|------------------|---------------------------|---------------------------|----------------|---------------------------|--|-------------------------------------|--|------------------------------|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
|         |                  |                           | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim  | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee |                            |  |                          |                                    |                 | % share in total amount of claims admitted   |
| 01      | CSB Bank Limited | L65191KL19<br>20PLC000175 | 10/02/2021                | 73237162       | 72244417                  | Secured loan - Cash Credit Limit, Machinery Loan and Mortgage Loan | Yes                                 | Yes  | See Note : 01 below          | 72244417                    | 100                        |  |                          | 992745                             |                 | Interest accrued after 11-01-2021 i.e. after liquidation commencement date and claimed by bank is rejected |
|         |                  |                           |                           |                |                           |  |                                     |  |                              |                             |                            |  |                          |                                    |                 |  |

**Note : 01 – Details of Security Interest.**

Primary Security

- 1) Stock of Granules and pet preform, receivables and other related items.
- 2) HUSKY – 32 cavity H-PET AE 180 RSE68D/68 preform system – Injection Molding Machine ROBOT and its auxiliary equipment, ELGI make 10HP two stage reciprocating air compressor, 450 KVA 11 KV/433V OFT (Indoor) and accessories, 250KVA UPS System with SMF Battery, 380 KVA DG set generator, 5 tons Segot crane and other items.



*B. Krishnan*

Collateral Security – In the name of the Company

39.35 Ares of land and building therein under Sy. No. 608/2 of Thottippal Village in the name of Goodwin Packpet Private Limited. Mortgage created on 10-10-2014 and 23-06-2016.

Collateral Security – In the name of the Guarantors.

- a) 9.72 Ares of land and building therein under Sy.No. 221/3 of Thottippal Village in the name of Mr. Rajeevan CM. Mortgage created on 10-10-2014 and 23-06-2016.
- b) 14.16 Ares of land and building therein under Sy.No. 1600 of Nenmanikara Village in the name of Mr. Anirudhan Mortgage created on 10-10-2014 and 23-06-2016.

**Note : 02 – Reason for rejection of claim of Interest.**

The financial creditor had included interest accrued after the date of commencement of liquidation in their claim. Hence, Liquidator rejected the portion of interest relating to the period after commencement of liquidation.



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